COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO.166 OF 2015 & IA NO. 269 OF 2015, APPEAL NO. 302 OF 2013 & IA NO. 361 OF 2018

<u>APPEAL NO. 26 OF 2013</u> <u>APPEAL NO. 49 OF 2013</u>,

APPEAL NO. 144 OF 2014 & IA NO. 244 OF 2014 APPEAL NOS.368 OF 2017& IA NO. 746 OF 2017

Dated: 28th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Appeal No.166 of 2015 & IA No. 269 of 2015

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Neha Garg for

Mr. Anand K. Ganesan

Counsel for the Respondent(s) : -

Appeal No. 302 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Neha Garg for

Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Vishal Gupta

Mr. Kumar Mihir for R-2

Appeal No. 26 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Neha Garg for

Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Suarabh Mishra for R-1

A.No. 49 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Neha Garg for

Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Suarabh Mishra for R-1

A.No. 144 of 2014 & IA No. 244 of 2014

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Neha Garg for

Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Suarabh Mishra for R-1

Appeal Nos.368 of 2017& IA No. 746 of 2017

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Neha Garg for

Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Suarabh Mishra for R-1

ORDER

List this batch of appeals for hearing on <u>02.04.2018</u>, as agreed by the learned counsel appearing for the parties.

(S.D. Dubey)
Technical Member
bn/kt

(Justice N.K. Patil) Judicial Member